

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/13(CHE)/2023
NAME OF THE PETITIONER(S) : Sri Gurudev Enterprises and 4 Others
NAME OF THE RESPONDENTS : Arjun Chemicals Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Srenik Jain for the Petitioner.

None for the Respondent.

Ld. Counsel for the Petitioner submits that the parties have entered into a settlement.

A Memo to this effect has been filed vide SR. No. 2081 dated 26.04.2024. It is stated that as per the settlement agreement dated 17.04.2024, the outstanding amount has to be paid on or before 15.06.2024.

On request, list the petition on **21.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)